

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON

LOW INCOME GROUP REGISTRANTS FOR FLATS OF DDA

109

SHRI SHARAD ANANTRAO JOSHI

Will the Minister of COALCOALEXTERNAL AFFAIRS URBAN DEVELOPMENT be pleased to state :-

(a) the number of Low Income Group registrants of the New Pattern Registration Scheme, 1979 and Ambedkar Housing Scheme, 1989 for Flats of the Delhi Development Authority, categorically, who could not take possession for non receipt of offer letter or otherwise seeking change of locality/floor on medical or humanitarian grounds; and

(b) the number of LIG flats constructed/meant for registrants of these schemes available vacant with the DDA for allotment?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) DDA has intimated that the total number of LIG registrants under New Pattern Registration Scheme 1979 and Ambedkar Housing Scheme 1989 (actually Ambedkar Awas Yojna 1989) was 67,502 and 10,000 respectively. The data of the allottees who could not take possession for non receipt of offer letter or otherwise seeking change of locality/floor on medical or humanitarian grounds is not maintained separately as such type of cases were being dealt in the individual case files.

(b) Approximately 78,000 flats were constructed under LIG category from 1979 onwards and the allotments were made accordingly. At present there is no backlog in both the schemes.